The required information in respect of this periodical i_s contained in the statement placed on the Table of the House. (See Appendix VL, Annexure No. 16.)

राष्ट्रपति के कार्यालय से प्राप्त प्रार्थना पत्र

१६०. श्री नवाबसिंह चौहान : क्या योजना मन्त्री यह बताने की कृपा करगे कि :

(क) राष्ट्रपति के कार्यालय से योजना आयोग को जनता के ऐसे कितने प्रार्थना पत्र प्राप्त हो चुके हैं जिन्हें राष्ट्रपति को, उनके ढारा अनता के लोगों को दी गई खुली मुलाकात में, प्रस्तूत किया गया था ; स्रौर

(ख) ऐसे कितने प्रार्थनापत्रों पर ग्रब तक कार्यवाही की जा चुकी है और उसका क्या परिणाम निकला ?

†[Applications received from the OFFICE OF THE PRESIDENT

160. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of PLANNING be pleased to state:

(a) the number of applications received in the Planning Commission from the Office of the President, which were presented to the President by the members of the public during the open interviews grantd to them by him; and

(b) the number of such applications on which action has been taken so far and the results thereof?]

योजना तथा श्रम ग्रौर सेवा नियोजन मंत्री (श्रो गुलजारीलाल नन्दा) : (क) कोई नहीं ।

(ख) प्रश्न नही उठता ।

† THE MINISTER OF PLANNING AND LABOUR AND EMPLOYMENT (SHRI GULZARILAL NANDA); (a) Nil.

†[] English translation.

(b) Does not arise.]

RADIO STATIONS IN THIRD PLAN

161. SHRI BANSI LAL: Will the Minister of Information and Broad-CASTING be pleased to state how many Radio Stations will be set up in the country during the Third Five Year Plan period and which are the places where such stations will be set up?]

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH): Three full-fledged Radio Stations at Port Blair, Kurseong and Imphal are proposed to be set up during the Third Five Year Plan.

PRODUCTIVITY STUDY TEAMS

162. Shri KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of persons included in each of the Productivity Study Teams sent abroad in 1961-62 under TCM, and U.S.S.R. aid from (i) Small Scale Industry, (ii) Scheduled Industry, (iii) Trade and (iv) others;

(b) the constitution of the Final Selection Body; and

(c) the total amount provided for expenditure on each of these Teams and the contribution of Government thereto?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) The information is contained in Statement 'A'. [See Appendix XL, Annexure No. 17.1

(b) The information is contained in Statement 'B'. [See Appendix XL, Annexure No. 18.]

(c) As these teams were sponsored under aid from US-AID or the USSR Government, the entire expenditure [RAJYA SABHA]

was borne by the respective agencies of the US/USSR Governments. No provision was made in the Government Budget for sponsoring these Teams. It is understood that the approximate expenditure for each Team under US AID comes to \$15,000 excluding cost of international travel. The expenditure for USSR Teams is not known.

HIRE-PURCHASE OF MACHINERY THROUGH N.S.I.C.

163. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the maximum time taken by the National Small Industries Corporation in securing machinery on hire-purchase basis for Small Scale Industry after receipt of application duly recommended by the Director of Industries; and

(b) whether any time limit in this connection has been laid down?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) and (b) A statement is attached.

STATEMENT

Delivery of machines involves following stages of processing of application after the same has been received by the National Small Industries Corporation from the Director of Industries :—

- (i) Deposit of earnest money by the applicant;
- (ii) Time taken in obtaining quotations from various suppliers;
- (iii) Receipt of import Licence;
- (iv) Period of delivery quoted by the manufacturer; and
- (v) Execution of the Hire-Purchase Agreement by the applicant.

Since more than one agency is involved for reaching the stage of delivery of machines by the Corporation and the time taken for processing the applications through all the stages varies with the type of machines required, maximum time taken for delivery, of machines is not the same in all cases and cannot, therefore, be indicated.

मध्य प्रदेश में तकुश्रों के लिये लाइसेंस

१६४. श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या वाणिज्य तथा उद्योग मन्त्री यह बताने की क्रपा करेंगे किः

(क) तृतीय पंचवर्षीय योजना के म्रधीन मध्य प्रदेश के लिये कुल कितने तकुए ग्रावंटित किये गये ;

(ख) उपरोक्त भाग (क) में उल्लि-खित तकुग्रों के लिये किन किन व्यक्तियों ने कितने कितने तकुग्रों के लाइसेंसों के लिये किस किस तारीख को प्रार्थनापत्र भेजे ;

(ग) किन किन व्यक्तियों को तकुए लगाने के लिये लाइसेंस दिये गये; प्रत्येक लाइसेंस कितने तकुग्रों के लिये दिया गया श्रौर किस तारीख को दिया गया ; ग्रौर

(घ) लाइसस प्राप्त व्यक्तियों में से, किस किस ने वास्तव में तकुए लगा लिये हैं, प्रत्येक ने कितने तकुए लगाये श्रीर कब कब लगाये ?

†[Licences for Spindles in M.P.

164. SHRI V. M. CHORDIA: Will the Minister of COMMERCE AND INDUS-TRY be pleased to state:

(a) the total number of spindles allotted to Madhya Pradesh under the Third Five Year Plan:

(b) the names of persons who applied for licences for spindles referred to in part (a) above, the number of

+[] English translation.